

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 23**

**CP (IB) No. 164/Chd/Hry/2023**

**Under Section 94(1), IBC 2016**

**In the matter of:-**

Kasturi Lal Gupta (Personal Guarantor  
of Gupta Exim (India) Pvt. Ltd)

.....Petitioner

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 30.10.2023.

Sd/-  
Court Officer

September 11, 2023

*Vriti*